किए हैं । किए गए महत्वपूर्ण उपाय इस प्रकार हैं :--

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- (1) राष्ट्रीय तिलहन विकास परियोजना को कार्यान्वित करना, जिसमें दूसरे तिलहनों के बारे में गहन विकास कार्यक्रम चलाने के श्रतिरिक्त मंगफली, रेपसीड/सरसों, सोयाबीन और सरजमखी के बारे में विशेष परियोजना शामिल है।
- (2) खाद्य तेलों और तिलहनों के उत्पादन ढांचे को नया रूप देने ग्रौर राष्ट्रीय डेयरी विकास बोर्ड के माध्यम से विषणन करने से संबंधित परियोजना के तहत कुछ राज्यों में राज्य स्तरीय सहकारी तिलहन उत्पादक संघ गठित किए हैं।
- (3) तिलहनों के लिये न्यून-तम समर्थन मल्य उच्च स्तरों पर निर्धारित करके उत्पादको को बेहतर प्रोत्साहन देना।
- (4) तिलहनों की उत्पादकता बढ़ाने के लिये ग्रनसंधान प्रयासों में तेजी लाना । तिलहनों के उत्पादन के बारे में एक प्रौद्योगिकी मिशन गठित किया गया है।
- (5) सोयाबीन ग्रौर सुरजमखी जैसी गैर-पारम्परिक तिलहनों की फसलों के अन्तर्गत क्षेत्र बढाना ग्रीर वृक्ष तथा वनम्ल के तिलहनों, चावल की भूसी ग्रादि का उपयोग करना।
- (6) तिलहनों के उत्पादन कार्यक्रम के अनुरूप संसाधन ग्रीर श्राधार-ढांचे संबंधी ग्रावश्यक सुविधाम्रों की स्थापना करना।
- (7) वनस्पति उद्योग द्वारा गैर-पारम्परिक तेलों का अधिक प्रयोग करने पर वित्तीय प्रोत्साहन देना, परिष्कृत चावल की भूसी,

विनौले और सोयाबीन के तेल, जो सीधे मानव उपभोग के लिए हों, के संबंध में ग्रौर परिष्कृत विलायक निष्कर्षित तेलों के लिये उत्पादन शुल्क से छट देना ।

to Questions

सार्वजनिक वितरण प्रणाली के अन्त-र्गत राज्यों/संघ राज्य क्षेत्रों को आयातित खाद्य तेलों का ग्रावंटन कमी के मौसम ग्रीर ग्रधिकता वाले मौसम के अनुसार समायोजित किया जाता है, ताकि देशो खाद्य तेलों के मृत्यों को उचित स्तर पर बनाए रखा जा सके ।

Allotment of plot to Buddha Tri-Ratna Mission in Chittaranjan Park, New Delhi

2498. SHRI CHATURANAN MISHRA;

> SHRI GURUDAS DAS GUPTA:

Will the Minister of URBAN DEVE-LOPMENT be pleased to state

- (a) whether Government have recently received some representation from Members of Parliament and Ex-Members of Parliament regarding the allotment of land in Chittaranjan Park, New Delhi for construction of a Buddha Vihar by the Buddha Tri-Ratna Mission;
 - (b) if so, the details thereof;
- » (c) whether the Ministry has instructed the Delhi Development Authority for incorporating such utilisation of a plot in Cittaranjan Park in the layout plan of the area;
 - (d) if so, the details thereof;
 - (e) whether Government are aware that in violatio, n of instructions in this regard, the religious plot to be allotted in favour of the Mission has been sold out or is being sold at the rate of Rs. 301- per sq. metre residential purpose;
 - (f) if so, what action has been taken against those persons who are responsible for such sale; aad

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(g) the steps being taken to allot the land to the Mission as per their request?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH). (a) and (b) Yes, Sir. It is proposed to allot 0. 5 acres in Chittaranjan Park to the Mission.

- <c) and (d) The Delhi Development Authority has been asked to incorporate the utilization of the land in the lay out plan of the area.
 - (e) and (f) No, Sir.
- (g) The Allotment will be made after the proposed utilization of land is incorporated in the lay-out plan of the area.

Allotment of Type 'D' quarters to Government Officers

2499. SHRI D. B. CHANDRE GOWDA; Will the Minister of URBAN DEVELOP-MENT be pleased to state:

- (a) whether it is a fact that Government Officers drawing pay of rupees 250 p. m. were entitled to Type IV quarter in the beginning;
- '(b) whether it is also a fact that the allotment of Type IV quarters {now category 'D') has been recommended for allotment to Officers drawing pay from Rupees 2800-t₀ Rupees 3599/. by the IVth Pay Com- 'mission and thus many Government Officers have been deprived of their entitlement of Type TV quarters; and
- (c) if so, the action taken by Government to revise the eligibility condition?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Since the publication of the Allotment of Government - Residences (General Pool in Delhi) Rules, 1963 type-IV (type-D) houses are not initially allotted to government officers drawing pay @Rs. 250 p. m.

(b) The TVth Pay Commission has re commended pay range of Rs. 2800 to Rs.

- 3590 for entitlement of type-D residences. It cannot be said that Government officers have been deprived of their entitlement of type-IV quarters as the classification of entitlement is more or less related to revision of pay scales.
- (c) Does not arise, in view of the reply given at (b) above.

Foodgrain stock

2500. DR. MOHD. HASHIM KID-WAI. Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) the total stock of foodgrains as in September, 1986; and
- (b) what targets have been set for the storage of foodgrains during 1986-87 and for the year 1987-88?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD): (a) The total stock of foodgrains with public agencies as on 30th September, 1986 is estimated at 23. 68 million tonnes.

(b) Food Corporation of India, Central Ware housing Corporation and State Ware housing Corporations together arc expected to construct additional storage capacity of 10. 33 lakh tonnes for foodgrains during 1986-87. These agencies are target-ted to construct storage capacity of 11. 30 lakh tonnes for foodgrains during 1987-88.

Government accommodation to employees not having their own houses

2501. SHRI SOHAN LAL DHUSIYA: SHRI S. S. AHLUWALIA;

Will the Minister of URBAN DEVE-LOPMENT be pleased to state:

- , (a) what is the total number of employees working in the Ministry of Urban Development (category-wise) for more than ten/fifteen I twenty years but had not been allotted Government accommoadtion;
- (b) the number of those out of them in each category who are having their own accommodation; and